

Central Administrative Tribunal
Principal Bench:New Delhi

CP No.109/2015
IN
OA No.1880/2012
RA No.40/2015

New Delhi this the 23rd November, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Shri Shashanka Bhardwaj,
S/o Shri Brijnandan Chaubey,
R/o C/o C-7/4, Lawrence Road,
Industrial Area, Delhi 110035. ...Petitioner.

(By Advocate: None)

Vs.

1. Shri Vilas S.Burde,
Regional Director (NR),
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi 110003.
2. Sanjay Kothari, Secretary,
Department of Personnel & Training,
Ministry of Personnel, Public Grievances & Pensions,
Government of India, North Block-110001. ...Respondents

(By Advocate: Shri S.M.Arif)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called. None appears for the petitioner. Learned counsel for the respondent-department appears and submits that through order dated 20.10.2015 passed in WP(c) No.9984/2015, the order passed by this Tribunal on 21.07.2014 has since been stayed. Therefore, this C.P. does not lie, and is closed. Notices issued earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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